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Crl.A.No. 887 OF 2000  
ITEM No.4

Court No. 3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal.No. 887/2000

KANHAI MISHRA @ KANHAIYA MISAR

Appellant (s)

VERSUS

STATE OF BIHAR  
(Office report for directions regarding fee of A.C.)

Respondent (s)

Date : 12/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE R.P. SETHI

For Appellant (s)

Mr. M.Qamaruddin,Adv.(AC)

For Respondent (s)

Mrs. Sunita R. Singh,Adv.  
Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

Rs. 750/- as amicus curiae fee.

.SP1

(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master